

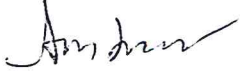

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 10.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/902/ (IB)/2018
NAME OF THE PETITIONER(S) : SURAT GOODS TRANSPORT PVT LTD
NAME OF THE RESPONDENT(S) : ARJUN TECHNOLOGIES (INDIA) PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	A.M. Sridharan	Counsel for Petitioner / operational creditor	
2.	Rohini RASASEKARAN	Counsel for CD	

ORDER

Counsels for both the parties present. Counsel for the Corporate Debtor has filed the vakalat and prayed for time to file reply. At request, time is enlarged. Put up on **10.09.2018 at 10.30 A.M.**

-sd-
(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)